

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2995

ANSWERED ON:05.09.2007

CASES OF WRONG DIAGNOSIS AT GOVERNMENT HOSPITALS

Jha Shri Raghunath;Pathak Shri Brajesh;Singh Shri Prabhunath

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the case of negligence for wrongly diagnosing a woman as a cancer patient by the doctors of All India Institute of Medical Sciences (AIIMS) has come to the notice of the Government;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any inquiry into the incident;
- (d) if so, the outcome thereof and the action taken against the doctors found guilty thereof;
- (e) the number of cases of wrong diagnosis reported during the last three years in AIIMS, Safdarjung Hospital and RML Hospital in Delhi;
- (f) the action taken in each case by the Government; and
- (g) the steps taken by the Government to check recurrence of such incidents in future?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

- (a) to (g)The information is being collected and will be laid on the table of the House.